

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.983 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

Order No.02

Date: 08.07.2020

This case is taken up through video conferencing.

At the request of learned counsel for the petitioner, put up this case under the same heading after one week.

Sanjay/

(Rajesh Shankar, J.)